



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1643/2021 in WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1296/2022	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/1614/2022	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3448/2022	MD. KAYSAR ALI @ KAYSAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
	WITH WP(C)/4279/2022	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4282/2022	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH COMPRISING OF
HONOURABLE MR. JUSTICE N.K. SINGH AND
HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRL.A(J)/29/2015	MD RUSTAM ALI @ MATU Versus THE STATE OF ASSAM	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	MR.D BARUAH(R-2) MS.P HANDIQUE(R-2) PP, ASSAM
	WITH			
2	CRL.A(J)/30/2015	BIDYA SAGAR RABI DAS @ BADAM Versus THE STATE OF ASSAM	MS.M BUZARBARUAH AMICUS CURIAE	MR.D BARUAH PP, ASSAM
	WITH			
3	CrI.A./98/2015	FAZLUL ALI and ANR, Versus THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A MATIN	MR.D BARUAH PP, ASSAM
	WITH			
4	CrI.A./177/2016	SRI JAGADISH DEORI Versus THE STATE OF ASSAM,	MR.U DUTTA MS.A DAS	MR. R DEV PP, ASSAM
	WITH			
5	CrI.A./329/2018	SRI BABUL BORA @ BOXON Versus THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR S DEKA MR.M CHETIA MR A RASHID MR. K ISLAM	MS. B BHUYAN, ADDL.,P.P, ASSAM. PP, ASSAM
	WITH			
6	CrI.A./7/2019	PUNARAM KURMI Versus THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	WITH			
7	CRL.A(J)/89/2019	KANO BORA @ BABA GOGOI Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
	WITH			
8	CRL.A(J)/90/2019	GHURON GORH Versus THE STATE OF ASSAM	MR. MRINMOY DUTTA, AMICUS CURIAE	PP, ASSAM

VersusNATIONAL INVESTIGATION AGENCY (NIA)
AND ANR

MD R ALI

MR. A CHAUDHURY

MR. P K DAS

MR. A R SHOME

MR D NANDI

MR D NANDI

MR. N MAHAJAN

MR SUBHRAJIT SAIKIA

WITHPRAKASH RAJKONWAR @ CHAO NAM T
LAO

MR. A M BORA

MR P P BISHAL

MR. D K BAIDYA

MR. D K DAS

Versus

NATIONAL INVESTIGATION AGENCY (NIA)

MR D GOGOI

SC, NIA

MR. V A CHOWDHURY

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HONOURABLE MRS. JUSTICE S.P. KHAUND]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Arb.P./3/2022	M/S SOHUM SHOPPE PVT LTD Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
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